

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:3491
ANSWERED ON:15.05.2006
PAYMENT UNDER NAIS
Kaushal Shri Raghuvir Singh

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the areas which have suffered loss due to untimely rains and hailstorm during 2006 are covered under National Agricultural Insurance Scheme (NAIS);
- (b) if so, the details thereof along with insurance claims paid till date, State-wise;
- (c) whether any steps have been taken to grant compensation/financial help to the areas not covered under NAIS; and
- (d) if so, the details thereof, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI KANTILAL BHURIA)

(a)&(b): National Agricultural Insurance Scheme (NAIS) is a yield-based and multi-perils scheme. It indemnifies loss in yield of crops due to various natural factors including rains and hailstorm.

Insurance claims are worked out and settled by the Agriculture Insurance Company of India Ltd. (AIC) on the basis of yield data made available by the implementing States/UTs. The admissible claims for rabi 2006-06 have not been worked out/paid so far, as yield data from the States is yet to be received.

(c)&(d): To provide financial assistance from National Calamity Contingency Fund (NCCF), a Central Team consisting of representatives of different Ministries has visited the State of Madhya Pradesh to make an assessment of the losses in the areas affected by hailstorm. The Central Team has submitted its report which will be considered by High Level Committee for decision on the quantum of assistance to the State Government.